

n  
SLP(C)No. 9189-9191 OF 2000  
ITEM No.1

Court No. 7

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9189-9191/2000  
(From the judgement and order dated 18/01/2000 in SBCMA 251/96,  
550/1996 and 635/1996 of The HIGH COURT OF RAJASTHAN AT JAIPUR)

KALPANA KOTHARI

Petitioner (s)

VERSUS

SUDHA YADAV & ORS.  
(With prayer for interim relief)  
( For Final Disposal )  
With

Respondent (s)

SLP(C)No.12182-12184/2000

Date : 19/09/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. Dipankar P. Gupta, Sr. Adv.  
Mr. N.R. Choudhury, Adv.  
Mr. Somnath Mukherjee, Adv.  
Mr. Aruneshwar Gupta, Adv.  
Mr. J.P. Pandey, Adv.

Mr. N.S. Bisht, Adv.

For Respondent (s) Dr.P.C. Jain, Adv.

Mr. Chanchal Kumar Ganguli, Adv.

Mr.N.S. Vashisht, Adv.  
Mr. Arun K. Sinha, Adv.  
Mr. Rakesh Singh, Adv.

Mr Rao Ranjit, Adv.

Mr. Vijay Hansaria, Adv.  
M/s Jain Hansaria & Co.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Call after two weeks.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash )  
Court Master